


FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
SAURASHTRA SPECIALITIES PRIVATE LIMITED
OPERATING IN PAPER/PACKAGING INDUSTRY AT RAJKOT, GUJARAT

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1	Name of the corporate debtor CIN PAN	Saurashtra Specialities Private Limited U24133GJ2001PTC039805 AAFCS4927E
2	Address of the registered office	Survey No. 196, National Highway 8-B, Navagam, Anandpar, Rajkot 360003 Gujarat
3	URL of website	https://ssplgroup.in/ (Presently not operational)
4	Details of place where majority of fixed assets are located	S. No. 288/P2, Kuvadva - Wankaner Road, Village- Jiyana, Tal & Dist: Rajkot, Gujarat - 360023
5	Installed capacity of main products/ services	1500-1700 MT per month corrugated box manufacturing
6	Quantity and value of main products/ services sold in last financial year	Details not available
7	Number of employees/ workmen	NIL at present
8	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Last audited financials available for FY 2018-19 Other details can be obtained by e- mailing on ashish@ravics.com and ssplirp@gmail.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Details can be obtained by e-mailing on ashish@ravics.com and ssplirp@gmail.com
10	Last date for receipt of expression of interest	16.01.2023
11	Date of issue of provisional list of prospective resolution applicants	26.01.2023
12	Last date for submission of objections to provisional list	10.02.2023
13	Process email id to submit EOI	ssplirp@gmail.com

Date: 31.12.2022
Place: Ahmedabad


Ashish Shah
Interim Resolution Professional
Saurashtra Specialities Private Limited
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